

Notification No.317/ 2021

SITTING ARRANGEMENT – PARTIAL MODIFICATIONS

The following partial modifications are made in the Sitting Arrangement in the Madurai Bench of Madras High Court **with effect from 06.12.2021**

Madurai Bench

I. Hon'ble Mr.Justice G.Ilangovan will take up Criminal Original Petitions - Anticipatory Bail and Bail; Petitions for Cancellation, Relaxation or Modification of Bail and Anticipatory Bail; All other petitions concerning Bail and Anticipatory Bail; Criminal Original Petitions (under Sections 407 and 482 Cr.P.C.), Writ Petitions (Cr.P.C.) - of the year 2020.

II. Hon'ble Mr.Justice K.Murali Shankar will take up CBI and Prevention of Corruption Act Cases (except Bail and Anticipatory Bail Applications); Criminal Original Petitions (under Sections 407 and 482 Cr.P.C.), Writ Petitions (Cr.P.C.) - up to the year 2019.

// BY ORDER OF THE HON'BLE ACTING CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 03-12-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)